

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 03.02.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	MA.No. 21/2021 (Delay Application) & A.No. 60/2021	Syed Abdi	Mr. Kamal Agrawal,FCA	SEBI		Admission		Room name for VC: - NATURALJUSTICE
<u>AT 11.02 A.M.</u>								
2	MA.No. 52/2021 (Stay Application) & A.No. 64/2021	Minal Bharat Patel	M & M Legal Ventures	SEBI		Admission		Room name for VC: - DISCLOSUREDISPARITY
<u>AT 11.05 A.M.</u>								
3	A.No. 168/2020 A/W	G.V.Films Ltd.	Ms. Sara Sancheti, Adv. i/b Sancheti & Sancheti	SEBI	Mr.Kumar Desai, Adv. i/b MDP & Partners	Admission/ Disposal	02.02.2021	Room name for VC: - PENALTYGDR
	A.No. 274/2020	G.V.Films Ltd. & Ors.	Mr. Sean Wassoodew, Advocate					

<u>AT 11.15 A.M.</u>								
4	A.No. 530/2020	Pannalal Parajapati	Mr. Vikas Bengani, Advocate	SEBI	Mr. Suraj Choudhary, Adv. i/b Vidhii Partners	Admission/ Disposal	02.02.2021	Room name for VC: - SYNCHRONIZEDTRADES
<u>AT 11.25 A.M.</u>								
5	A.No.105/2020	Affluence Shares & Stock Pvt. Ltd.	Mr Deepak Dhane, Adv	NSEIL	Mr.Sachin Chandarana, Adv. i/b MKA & Co.	Admission/ Disposal	12.01.2021	Room name for VC: - AFFLUENCESYNCHRONIZED
<u>AT 11.30 A.M.</u>								
6	A.No.224/2020 A/W	Gautam Thapar & Ors.	Mr.Janak Dwarkadas, Sr.Adv. i/b Bharucha & Partners	SEBI & Anr.	Mr. F.DeVitre, Sr.Adv. i/b K.Ashar & Co.-R1; Mr.Z.Andhyarujina, Sr.Adv. i/b Pioneer Legal-R2	Further Hearing	02.02.2021	Room name for VC: - CHAIRMANRESTRAIN
	MA. No. 222/2020 (Exemption from filing certified copy) & A.No. 231/2020	B. Hariharan	Mr.Pradeep Sancheti, Sr.Adv. i/b Regstreet Law Advisors		Mr. M..Doctor, Sr.Adv. i/b K.Ashar & Co.-R1; Mr.Z.Andhyarujina, Sr. Adv. i/b Pioneer Legal-R2			
<u>AT 12.30 P.M.</u>								
7	RA.No. 27/2019 in A.No.49/2017	Ion Exchange Enviro Farms Ltd.	Mr. Somasekhar Sundaresan, Adv. i/b Agram Legal Consultants	SEBI	Mr.Gaurav Joshi, Sr.Adv. i/b K.Ashar & Co.	RA Hearing	05.01.2021	Room name for VC: - RAION

<u>AT 12.35 P.M.</u>								
8	MA.No. 59/2018 & A.No. 69/2018 A/W	Presha Metallurgical Ltd. & Ors.	Ms. Rinku Valanju, Adv. i/b RV Legal	SEBI & Anr.	Mr.M.Mody, Adv. i/b K.Ashar & Co.- R1; Mr.M.Chhangani, Adv. – i/b Khaitan & Co.- BSE	Admission/ Disposal	06.01.2021	Room name for VC: - AOPML
	MA.No. 399/2018 & MA.No. 635/2019 & A.No. 454/2018 A/W	Bipin C Gadhiya		SEBI	Mr.M.Mody, Adv. i/b K.Ashar & Co.			
	MA.No. 400/2018 & A.No. 455/2018 A/W	Nilesh Kava						
	MA.No. 401/2018 & MA.No. 636/2019 & A.No. 456/2018	Govind Senma						
<u>AT 12.45 P.M.</u>								
9	MA.No. 25/2020 in A.No. 310/2016	Sharmila Raj Thackeray & Ors	Mr. Mangesh Sawant, Advocate	SEBI & Ors.	Mr.M.Mody, Adv. i/b K.Ashar & Co – R1	MA Hearing	06.01.2021	Room name for VC: - COMPLAINT
10	MA.No. 252/2020 & A.No. 165/2020	Sharmila Raj Thackeray & Ors				Admission/ Disposal		
<u>AT 12.50 P.M.</u>								
11	MA.No.12/2021 & MA.No. 66/2020 & A.No.62/2020	Morepen Laboratories Limited	Ms. Noele Ann Park, Advocate	SEBI	Mr.M.Mody, Adv. i/b K.Ashar & Co.	Admission/ Disposal	06.01.2021	Room name for VC: - WTMGDR

<u>AT 12.55 P.M.</u>								
12	04/2020	Shaswat Stock Brokers Pvt. Ltd.	Mr. Saurabh Pandya, Advocate i/b Monaal Davawala, Advocate	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	06.01.2021	Room name for VC: - AOSSBL
<u>AT 01.00 P.M.</u>								
13	A.No. 339/2020 A/W	Shivris Resources Pvt. Ltd. & Ors.	Mr. Kunal Katariya, Adv. i/b Shah & Ramaiya Associates	SEBI	Mr. Zal Andhyarujina, Sr. Adv. i/b ELP	Admission/ Disposal	16.12.2020	Room name for VC: - DELAYEDPROCEEDINGS
	A.No. 340/2020	Kumkum Agarwal						
<u>AT 01.10 P.M.</u>								
14	MA.No. 369/2020 (Stay Application)& A.No.360/2020 A/W	Ravindra Kumar Grover	Mr. Prakash Shah, Adv. i/b Prakash Shah & Associates	SEBI	Mr. Zal Andhyarujina, Sr. Adv. i/b The Law Point	Admission/ Disposal	21.12.2020	Room name for VC: - PREFERENTIALALLOTMENT
	A.No. 361/2020	Greencrest Financial Services Ltd. & Ors.	Mr. Vinay Chauhan, Adv. i/b Corporate Law Chambers India					
<u>AT 01.20 P.M.</u>								
15	A.No. 391/2020	Kantilal Chhaganlal Securities Pvt.Ltd.	Mr. Samyak Pati, Adv. i/b Vox Law	SEBI	Mr. Vishal Kanade, Adv. i/b Vidhi Partners	Admission/ Disposal	22.12.2020	Room name for VC: - MISUSEFUNDSSCRA
<u>AT 01.30 P.M.</u>								
16	A.No. 448/2020 A/W	Farooq Kasam Hawa & Ors.	Mr. Kunal Katariya, Adv. i/b	SEBI	Ms. Nidhi Singh, Adv. i/b	Admission/ Disposal	21.12.2020	Room name for VC: - PREFERENTIALALLOTMENT

	A.No. 449/2020 A/W		Shah & Ramaiya Associates Shah & Ramaiya		Vidhii Partners			
	A.No. 32/2021 A/W	Harshben Lakhani					19.01.2021	
	A.No.33/2021 A/W							
	A.No. 34/2021 A/W	Gunjan R. Patel						
	A.No. 35/2021 A/W							
	A.No. 36/2021 A/W	Babubhai Bambhroliya & Anr.						
	A.No.37/2021 A/W							
	A.No. 47/2021 A/W	Kalpesh Gadhecha	Ms. Poonam Gadkari,Adv. i/b Juris Matrix Partners LLP					
	A.No. 48/2021 A/W							
	L.No. 13/2021 A/W	Shailesh Baldevbhai Patel	Ms. Varada Bhide,PCS					
	L.No. 14/2021	Harshadkumar Baldevbhai Patel						